

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH  
NEW DELHI

C. P. NO. 166(ND)13  
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN  
HON'BLE MEMBER (J)

SH. M.K. HANJURA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog  
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	POOJA SAGAR	Advocate	Respondent	Pragati
2.	JASMINE KOTTAI, #	ADVOCATE	RESPONDENT	Jasmine
3.	ASHUTOSH GUPTA	Advocate	Petitioner	Ashu Gupta
4.	MOHIT CHANSESSIA	Advocate		

ORDER

Learned counsel for the parties are present. Learned Counsel have stated that the parties are exploring the possibility of entering into an amicable settlement and 2 weeks' time may be granted to them on that count. Time as prayed is granted and list on 31.10.2016

Sd-  
(R.Varadharajan)  
Member (Judicial)

Sd/-  
(Maharaj Krishan Hanjura)  
Member (Judicial)